[Shri P. A. Sangma]

(Department of Industrial Development), Notification S.O. No. 993(E), dated the 31st December, 1980, publishing the Imported Cement Control (Fifth Amendment) Order, 1980, under sub.section (6) of section 3 of the Essential Commodities Act, 1955. .[Placed in Library. See No. LT-1917/81.]

Report (1978-79) of the Union Public **Service Commission**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Twenty, ninth Annual Report of the Union Public Service Commission, for the period from April 1, 1978 to March 31, 1979, under clause (1) of article 323 of the Constitution. [Placed in Library. Se_e No. LT-1945/81],

Notifications of the Ministry of Home Affairs (Department of Personnel and Administrative Reforms!) ..

SHRI YOGENDRA MAKWANA: Sir. I also beg to lav c~n the Table a Copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs (Department of Personnel and Administrative Reforms), under sub.section (2) of •section 3 of the All India Services Act, 1951:-

- (i) G.S.R. No. 693(E), dated tha 12th December, 1980, publishing the India* Administrative Service (Appointment by Promotion) Fourth Amendment Regulations, 1980.
- (ii) G.S.R. No. 694(E), dated the 15th December, 1980, publishing the Indian Administrative Service (Appointment by Promotion) Fifth Amendment Regulations,
- (iii) G.S.R. No. 696(E), dated the 16th December. 1980, publishing the Indian Administrative Service (Appointment by Promotion) Sixth Amendment Regulations,
- (iv) G.S.R. No. 720(E), dated the 27th December, 1980, publishing the Indian Administrative Service (Ap-

pointment by Promotion) Seventh Amendment Regulations, 1980. Placed in Library. See No. LT-1919/81 for (i) to (iv).]

Notifications of the Ministry of Labour

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): Sir, I beg to lay on the Table, under sub.section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, a copy each (in English and Hindi) of the following Notifications of the Ministry of Labour:—

- (i) G.S.R. No. 103, dated the 24th January, 1981, publishing the Employees' Provident Fund_s (First Amendment) Scheme, 1981.
- (ii) G.S.R. No. 130, dated the 31st January, 1981, publishing the Employees' Provident Funds (Second Amendment) Scheme, 1981.

Placed in Library. See No. LT-: 1918/81 for (i) and (ii).]

Notifications of the Ministry of Finance (Department of Revenue) and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE SAWAISINGH S1SODIA); Sir I beg to lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Finance (De partment of Revenue) Notification G.S.R. No. 133, dated the 7th Febru. ary, 1981, publishing the Central (4th Amendment) Excise Rules, 1981, under section 38 of the Central Excise_s and Salt Act, 1944. [Plac ed in Library. See No. LT-1955/ 81].
- II. A copy (in English and Hindi) of the Ministry of Finance (De partment of Revenue) Notification G.S.R. No. 74(E), dated the 20th February, 1981, under section 159 of Customs Act, 1962; alongwith **Explanatory** Memorandum on Notification. [Placed the in Li brary. See No. LT-1956/81].